Central Administrative Tribunal Principal Bench: New Delhi

CP 158/97 in OA 1285/94

New Delhi, this the 3rd day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri N.Sahu, Member (A)

- Sher Singh s/o Sh. Khamani Singh, C-76, Bharat Vihar, V & PO Kakrolla, New Delhi.
- 2. Rajender Singh s/o Sh. Ghanshiam Singh, D-151, Servant Quarters, East Kidwai Nagar, New Delhi.
- Vijay Singh s/o Sh. Ghanshiam Singh, D-40, Bhagat Singh Road, Adarsh Nagar, Delhi.
- 4. Omkar s/o Shri Sukhu Ram, 351, Masjid Moth, New Delhi.

3,

Barria de la companya della companya della companya de la companya de la companya della compan

- 5. Dinesh Kumar s/o Sh. Dhian Singh S-68, Servant Quarters, Panchsheel Park, New Delhi.
- 6. Mahesh Chander Bhatnagar s/o Shri Balwant Rai Bhatnagar, 1681, Kalyan Vas, Delhi.

... Petitioners

(By Shri A.K. Bhardwaj, Advocate)

Vs.

- Shri A.K. Gokak, Secretary, Deptt. of Telecom, Sanchar Bhawan, New Delhi.
- 2. Shri M.A. Chaddapa, Chief General Manager, Deptt. of Telecom, U.P.Circle, Char Bagh, Lucknow (UP).

... Respondents

(By Advocate: Shri VSR Krishna and Shri K.R.Sachdeva)



O R D E R (ORAL) [Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]



Petitioner is aggrieved by non-implementation of our order dated 5.2.1996. The contention of the counsel appearing on behalf of the petitioner is that the same is a consent order.

We have perused the order and we find that the consent cannot be construed to condone if any illegality has already occurred. Respondents in their reply stated that the certificates submitted by the petitioners for verification as to the number of days of engagement as casual labourers were found not to be genuine.

In the circumstances the respondents undertake to give a copy of those investigation reports as to the genuineness of the said certificates, within four weeks from the date of receipt of a copy of this order. In view of the such statement, these contempt of courts proceedings are dropped and notices discharged.

(N.SAHU)
Member(A)

(DR.JOSE P. VERGHESE) Vice-Chairman (J)

naresh